

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

**HON'BLE MR. A.K. GAUR , MEMBER (J).  
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)**

**Original Application Number. 362 OF 2005**

ALLAHABAD this the 17<sup>th</sup> day of **March, 2010.**

Om Prakash Mishra, S/o Shri Krishna Murari Mishra, R/o 84/138,  
Karwalho Nagar, District: Kanpur Nagar.

.....Applicant

**V E R S U S**

1. Union of India through Secretary, Government of India, Ministry of Communication, Department of Posts, New Delhi 11 001.
2. The Director General Posts, (SPB-II) Section, Dak Bhawan, Sansad Marg, New Delhi- 110 001.
3. The Post Master General, Kanpur Region, Kanpur- 208 001.

.....Respondents

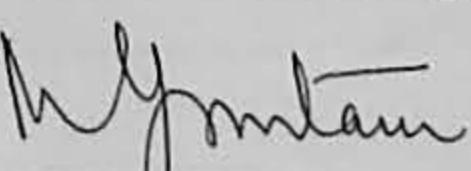
Advocate for the applicant: Sri S.K. Bahadur

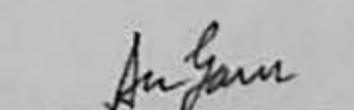
Advocate for the Respondents : Sri S. Singh  
Sri S.K. Mishra

**O R D E R**

**(By Hn'ble Mr. A.K. Gaur, J.M)**

Learned counsel for the applicant has utterly failed to make out any violation of FR-22 (1)(a) in the instant case, he also failed to raise any tangible ground warranting interfere. In our considered view the representation of the applicant has rightly been considered and the order passed by the Competent Authority does not require any interference of this Tribunal. The O.A. is accordingly dismissed. No costs.

  
MEMBER- A.

  
MEMBER- J.

/Anand/